

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF : MP.Sakthivel**  
**PETITION NUMBER : CP/IB/130/2023**  
**APPLICATION NUMBER : a) IA(IBC)/761(CHE)2024**  
**b) IA(IBC)/2425(CHE)2023**  
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**ORDER**

**a) IA(IBC)/761(CHE)2024**

Mr. Madhu Desikan, IRP present in person.

IRP report has been e-filed on 19.03.2024. Physical copy will be filed within a week.

IRP to serve copy of the report on the Parties and submit AOS.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

Application is posted for hearing on **30.05.2024**.

**b) IA(IBC)/2425(CHE)2023**

Applicant is directed to serve copy of the application on the Respondent and submit AOS.

Reply be filed within 2 weeks.

Application is posted for hearing on **30.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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